"LIST OF SHORT MATTERS" [Court - 2 - Electricity] as on 30.10.2026

List of the short matters in chronological order (Date of filing wise) pending before Court-II to be taken up for hearing, unless otherwise so directed by the Hon'ble Bench in certain specific cases.

Sr.No.	Date of Filing	Case No.	Connected with	Parties
1.	09-06-2020	144/2021		Tata Power Company Limited (Generation) V/s. Maharashtra Electricity Regulatory Commission
2.	07-08-2020	172/2020		Tata Power Company Ltd. (Transmission) V/s. Maharashtra Electricity Regulatory Commission

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